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Title: Introduction of the Eradication of Unemployment amongst the Youth Belonging to the Scheduled Castes and the Scheduled Tribes Bill, 2015.

**डॉ. किरिट पी. सोलंकी (अहमदाबाद) :** महोदय, मैं प्रस्ताव करता हूं कि अनुशूलित जातियों तथा अनुशूलित जनजातियों के युवाओं को अंगिलामण्डुर नियोजन का अधिकार सुनिश्चित करने द्वाएं उनमें व्याप्त बेरोजगारी का उन्मूलन करने और उनमें बेरोजगारों को बेकारी भावे का संदर्भ करने तथा उससे संबंधित विवाहों का उपबंध करने वाले विधेयक को पुरास्थापित करने की अनुमति दी जाए।

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the eradication of unemployment amongst youth belonging to the Scheduled Castes and the Scheduled Tribes by ensuring right to gainful employment and payment of unemployment allowance to the unemployment amongst them and for matters connected therewith."

*The motion was adopted.*

**डॉ. किरिट पी. सोलंकी:** महोदय, मैं विधेयक पुरास्थापित करता हूं।

HON. DEPUTY-SPEAKER: Item No. 20, Shri Rakesh Singh – not present;

Item No. 21, Shri Chandrakant Khaire – not present.

Item No. 22, Shri Adhalrao Patil Shivajirao.

**15.32 hrs**